Annexure-8

Name of the corporate debtor: Nimitaya Hotel and Resorts Limited; Date of commencement of CIRP: 24/12/2021;

List of creditors as on: 25/04/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not ad- mitted		Remarks, if
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		may be set- off			
					Operational Creditor-									
1	Rachna Enterprises	07-01-2022	41,333.00	-	Others	-	-	No	0%	-	-	-	41,333.00	Note 1
2	Supreme Foods	06-01-2022	10,746.00	-	Operational Creditor- Others	-	-	No	0%	-	-	10,746.00	-	Note 2
3	Supreme Foods	08-01-2022	1,23,615.00	-	Operational Creditor- Others	-	-	No	0%	_	-	-	1,23,615.00	Note 1
4	Supreme Foods	08-01-2022	72,788.00	-	Operational Creditor- Others	_	-	No	0%	-	-	72,788.00	-	Note 2
5	Shudh Garhwal Paneer Nirmata Sangh	10-01-2022	22,49,414.00	-	Operational Creditor- Others	-	-	No	0%	-	-	-	22,49,414.00	Note 1
6	SAS Utitlities P. Ltd.	10-01-2022	13,89,085.00	-	Operational Creditor- Others	_	-	No	0%	-	-	-	13,89,085.00	Note 1
7	RICH FOOD AGENCY	02-03-2022	1,15,940.00	-	Operational Creditor- Others	-	-	No	0%	-	-	-	1,15,940.00	Note 1
8	Oussome	02-03-2022	89,499.00	-	Operational Creditor- Others	-	-	No	0%	-	-	-	89,499.00	Note 1
9	Prime Foods	24-02-2022	6,05,997.00	-	Operational Creditor- Others	-	-	No	0%	-	-	-	6,05,997.00	Note 1
10	Axis Trustee Services Limited	23-03-2022	7,24,992.00	-	Operational Creditor- Others	-	-	No	0%	-	-	-	7,24,992.00	Note 1
11	Laangza Waters Pvt Ltd.	25-01-2022	1,00,472.00	-	Operational Creditor- Others	-	-	No	0%	-	-	-	1,00,472.00	Note 1
12	Mi2C Security & Facilities Pvt Ltd	29-03-2022	1,96,778.00	-	Operational Creditor- Others	-	-	No	0%	-	-	-	1,96,778.00	Note 1
13	A B Enterprises	16-04-2022	6,35,263.00	-	Operational Creditor- Others	-	-	No	0%	-	-		6,35,263.00	Note 1

83,534.00 62,72,388.00

Note 1: Claims are under verification. RP has aksed the Claimants for the submission of their claim in the applicable claim form as prescribed under the IBBI(IRPCP) Regulations, 2016 along with the relevant proofs and documents.

Note 2: The Claim amount as demanded by the claimant does not pertains to the Corportate Debtor

63,55,922.00